

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2057**

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

BASIC AMENITIES IN POLICE STATIONS

**2057. SHRI M. SELVARAJ:
 DR. T.R. PAARIVENDHAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that many police stations even those police stations that have been awarded as the best police stations are functioning without toilet/ lavatory facilities across the country;

(b) if so, the details thereof;

(c) whether the Government proposes to release funds to these police stations to construct at least one toilet/lavatory facilities in each police stations; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b): “Police” is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to ensure basic amenities like toilet/lavatory facilities in police stations. For ranking, police stations are shortlisted on the basis of rate of conviction in cases of crimes against women, crimes against SCs/STs, property offences and missing persons, unidentified found persons & unidentified dead bodies.

Further, performance measurement is done based on parameters like crime prevention and proactive measures, disposal of cases, maintenance of public order, infrastructure assessment and citizens feedback.

(c) to (d): Modernisation of police forces is an ongoing and continuous process. Although ‘Police’ and ‘Public Order’ are State subjects as per the seventh Schedule of the Constitution of India, the efforts of the States for equipping and modernizing of their police forces has been supplemented under the scheme of “Assistance to States & UTs for Modernization of Police” [erstwhile scheme of Modernization of State Police Forces(MPF)]. Under the scheme the construction of toilets in police stations is allowed. The budgetary allocations and releases to the State Governments under the Scheme of “Assistance to States & UTs for Modernization of Police” during the last 4 years are as under:-

Year	Allocation (Rs. In crore)	Release (Rs. In crore)
2019-20	811.30 (BE) 791.30 (RE)	781.12
2020-21	770.76 (BE) 103.27 (RE)	103.25
2021-22	620.45 (BE) 188.00 (RE)	158.56
2022-23	620.45 (BE) 150.52 (RE)	36.69*

(*The funds to the States/UTs could not released in full, due to unspent balances available with them)
